



10	Last date for receipt of expression of interest	30-10-2024*
11	Date of issue of the provisional list of prospective resolution applicants	31-10-2024*
12	Last date for submission of objections to the provisional list	05-11-2024*
13	Date of issue of final list of prospective resolution applicants	07-11-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans	08-11-2024
15	Last date for submission of resolution plans	08-12-2024
16	Process email id to submit EOI	<a href="mailto:pankajmajithia.insolvency@gmail.com">pankajmajithia.insolvency@gmail.com</a>

# The above is based on limited information as made available by the management of the Corporate Debtor to the IRP

\* The timelines as stated above remain subject to modification by the COC, and any extension/exclusion to the timelines for completion of CIRP of the Corporate Debtor under IBC.

  
 Sd/-  
**Pankaj Ramandas Majithia**  
 Interim Resolution Professional for E Commerce Magnum Solution Limited  
 Insolvency Professional - Regn. No. : IBBI/IPA-001/IP-P00452/2017-2018/10795  
 Authorisation for Assignment No. – AA1/10795/02/300625/107272  
 (Valid till 30 June 2025)

**Registered Address & Communication Address:**  
**Suite No. 301 - 304 Metro Avenue Premises**  
**Near Western Express Highway Metro Station**  
**Andheri East Mumbai - 400099**  
**E-mail: [pankajmajithia.insolvency@gmail.com](mailto:pankajmajithia.insolvency@gmail.com)**  
**DATE: 15 October 2024**

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**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR E COMMERCE MAGNUM SOLUTION LIMITED OPERATING IN REAL ESTATE ACTIVITIES AT MUMBAI**  
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name of the CD: <b>E Commerce Magnum Solution Limited</b> CIN: U70100MH1999PLC122294 PAN Card No.: AAACE6532E
2. Address of the registered office	ONE BKC, A Wing 1401, Plot No. C-66, G Block, Bandra Kuria Complex, Bandra (East), Mumbai-400051 MAHARASHTRA
3. URL of website	Not available
4. Details of place where the majority of fixed assets are located	As per the latest available audited Balance Sheet of the Corporate Debtor for Financial Year 2022-23 clearly shows the inventories (Incomplete projects) (Note 8) amounting to Rs.278,80,07,000/- and has furniture and fixtures and office equipment.
5. Installed capacity of main products/ services	The Corporate Debtor has development rights on land situated at Hughes Road admeasuring 15,893 square meters situated at 55 Gamdevi Road bearing CTS No. 1551 of Girgaon Division, Mumbai. #
6. Quantity and value of main products/ services sold in last financial year	Not available #
7. Number of employees/ workmen	Nil
8. Further details including the last available financial statements (with schedules) of two years, lists of creditors, and relevant dates for subsequent events of the process are available at:	Details can be availed by sending an email at <a href="mailto:pankajmajithia.insolvency@gmail.com">pankajmajithia.insolvency@gmail.com</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The Resolution Applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016. Details can be availed by sending an email at <a href="mailto:pankajmajithia.insolvency@gmail.com">pankajmajithia.insolvency@gmail.com</a>
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DATE: 15 October 2024

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